

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/01/KOB/2024
SECTION	SEC 7 IBC
NAME OF PARTIES	M/S MERCEDES - BENZ FINANCIAL SERVICES INDIA PRIVATE LIMITED(FORMERLY KNOWN AS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED) V/S M/S RAJASREE MOTORS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	S. NAMASIVAYAM, S. RAJKUMAR, R. BALAMBIGAI GOWRI, RENJITH R NAIR, A. MUTHUSUBRAMANIYAM, PRAVEENKUMAR,B.V DIVEYADHARSINI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER

16th JULY 2024

ORDER

CP(IBC)/01/KOB/2024

Learned Counsel, Mr. S Namasivayam appears on behalf of the Petitioner through virtual mode and submits that there is a change in the management as the matter is resolved between the parties. Learned Counsel, Mr. Sankar P Panikkar appears on behalf of the Respondent through virtual mode.

Taking note of the submission of the Counsel appearing for the Petitioner, the present CP(IBC)/01/KOB/2024 is **dismissed as withdrawn.**

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T. JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**